

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 24-09-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	MISC APPLN CBI	100201/2016	The State CBI ACB Vs Unknown Officials of High Court	
<b><u>EVIDENCE PART HEARD</u></b>				
2	SPL CASE CBI	100129/2009	State CBI ACB MUMBAI Vs Shri G.S. Kamath Others	
<b><u>HIGH COURT STAYED</u></b>				
3	SPL CASE CBI	100073/2008	State of MaharashtraC.B.I.A.C.B.MUM Vs Virendra Kumar Agarwal Others	